

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

C.P.(IB)/55(AHM)2021

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.04.2021**

Name of the Company: SABIC Asia Pacific Pte Ltd.
V/s
JBF Industries Limited

Section 9 of Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

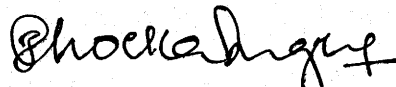
ORDER
(through video conferencing)

Mr. Ajay Mehta, Advocate along with Mr. Anmol Mehta, Advocate appeared on behalf of Petitioner. None appeared on behalf of Respondent.

The Registry as well as the Petitioner is directed to issue notice to the Respondent.

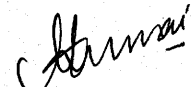
The Respondent shall file reply, if any, within two weeks' by serving advance copy to the other side.

List the matter on 19.07.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 26th day of April, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**